

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310(Pt.)/1993/4085 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
Presiding Officer,
STAT, Assam, & Member, MACT-1,
Kamrup(M), Guwahati.

Dated Guwahati the 7th September, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/1546/21 dtd. 06.09.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 04.10.2021, 05.10.2021 and 06.10.2021 along with station leave permission from the morning of 02.10.2021 till the morning of 07.10.2021**, has been granted. The Member, MACT-2, Kamrup(M), Guwahati and in his absence the Member, MACT-3, Kamrup(M), Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,

ed.

JT.REGISTRAR (VIGILANCE)

4VP8
Memo NO.HC.VII-310(Pt.)/1993/4086-1A, dated 7.9.2021

Copy to:

1. The Member, MACT-1, Kamrup(M), Guwahati .
2. The Member, MACT-3, Kamrup(M), Guwahati .
3. The Project Manager, Gauhati High Court.

[Signature]
JT.REGISTRAR (VIGILANCE)